

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

IN THE MATTER OF :

C.P 164(ND)/2017

Genius Bug Education & Learning Pvt. Ltd.
v.
ROC

....Petitioner
....Respondent

SECTION: UNDER SECTION 252 (3)

Order delivered on 17.11.2017

Coram :

CHIEF JUSTICE M.M. KUMAR
Hon'ble President

R. VARADHARAJAN,
Hon'ble Member (J)

For the Petitioner (s) :
For the Respondent(s) : Ms Aparna Mudiam, Assistant ROC

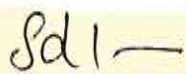
ORDER

Notice of this petition be also issued to the Income tax counsel Ms. Laxmi Gurang. A copy of the paper book along with reply filed by the ROC be deposited with the Court Master by the Petitioner so that the same be handed over to the standing counsel for income tax department.

Reply if any by the income tax Department be filed within two weeks with a copy in advance to the learned Practising Company Secretary.

Rejoinder if any be filed within a week thereafter.

List for arguments on 22.12.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(R. VARADHARAJAN)
MEMBER (J)

17.11.2017
(VS)